

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS, DELHI

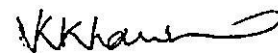
ORDER

Sub: Nomination of Officers In-charge/Link Officer In-charge/Authority of North District.

In supersession of all earlier orders on the subject, the following Judicial Officers/Officials posted in North District, Rohini Courts, Delhi are hereby authorized to look after the administrative work of the branches as 'Officer In-Charge' & 'Link Officer In-Charge' or as mentioned against their names, with immediate effect-

S.No.	Name of Branch/Authority	Officer In-charge	Link Officer In-charge
1.	Judicial Branch & Leave Sanctioning Authority of Judicial Officers	Sh. Umed Singh, District Judge (Comm. Court-02)	Sh. Amit Kumar, District Judge (Comm. Court-01)
2.	Administration Branch-I & Leave Sanctioning Authority, Admn. I	Sh. Amit Kumar, District Judge (Comm. Court-01)	Sh. Deepak Dabas, District Judge-01
3.	Administration Branch-II & Leave Sanctioning Authority, Admn. II	Ms. Shefali Sharma, ASJ-02	Sh. Sushil Kumar, ASJ-04
4.	Administration Branch-III	Sh. Dharendra Rana, Spl Judge (NDPS)	Sh. Viplav Dabass, ASJ/Spl. FTC
5.	Leave Sanctioning Authority, Admn. Branch-III	Sh. Ajay Singh Parihar, ACJ-cum-CCJ-cum-ARC	Sh. Nilish Kumar Sharma, JSCC-cum ASCJ-cum-Gdn. Judge
6.	Vigilance Branch	Sh. Sushil Kumar, ASJ-04	Ms. Shefali Sharma, ASJ-02
7.	Litigation Branch	Sh. Viplav Dabass, ASJ/Spl. FTC	Ms. Meenu Kaushik, ASJ-05 (POCSO)
8.	Protocol Branch	Ms. Richa Manchanda, PO MACT-02	Sh. Amlt Sahrawat, ASJ-01 (POCSO)
9.	First Appellate Authority (RTI)	Sh. Neeraj Gaur, Judge Family Court	Ms. Shefali Sharma, ASJ-02
10.	Nodal Officer, OIC/Transparency Officer (RTI Act), RTI Branch	Sh. Jagmohan Singh, ASJ-03	Ms. Meenu Kaushik, ASJ-05 (POCSO)
11.	Bail Section	Sh. Viplav Dabass, ASJ/Spl. FTC	Sh. Sushil Kumar, ASJ-04
12.	Controlling Officer, Accounts	Sh. Amit Kumar, District Judge (Comm. Court-01)	Ms. Shivali Bansal, District Judge-03
13.	Head of Office, Accounts	Sh. Deepak Dabas, District Judge-01	Sh. Kishor Kumar, District Judge-04
14.	Grievances Redressal Officer (U/s 23 of the Right of Persons with Disabilities Act, 2016)	Administrative Civil Judge, (Grievance Redressal Officer)	JSCC/ASCJ/Guardian Judge
15.	Nodal Officer (to monitor the updation of data qua Rape, POCSO Act cases and cases of designated Courts of North District)	Ms. Meenu Kaushik, ASJ-05 (POCSO)	Sh. Amit Sahrawat, ASJ-01 (POCSO)
16.	Nodal Officer/Link Nodal Officer (to facilitate medical assistance to the Judicial Officers)	Sh. Ajay Singh Parihar, ACJ-cum-CCJ-cum-ARC	Sh. Sarthak Panwar, JMFC-05
17.	Purchase Cell	The Chairperson, Purchase Committee	Administrative Civil Judge
18.	Nazarat Branch	Administrative Civil Judge	JSCC/ASCJ/Guardian Judge
19.	Accounts, Fine & Audit and Cash Branch (North)	Sh. Bajinder Singh, AO/ Drawing & Disbursing Officer	—
20.	Record Officer	Ms. Sonu Chugh, Branch-in-charge, Accounts Branch	Ms. Meenu Kocher, Branch-in-charge (Vigilance, Litigation, RTI & Hindi Section)
21.	RTI Branch	Public Information Officer (to be nominated by Headquarters)	Sh. Bajinder Singh, Accounts Officer (Link Public Information Officer)

- Note: 1. As and when any Officer In-charge happens to be on leave or not available for any reason, the Link Officer In-charge shall look after the work of the concerned branch.
2. Any correspondence with the Hon'ble High Court of Delhi and other Ld. Principal District & Sessions Judge(s) shall be done by the undersigned.



(Vinay Kumar Khanna)
Principal District & Sessions Judge
North District, Rohini Courts, Delhi.

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No. 32906-32990 /F2N(4)/Admn.(North)/RC/2024

Dated, Delhi the 05/11/2023

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
4. All the Judicial Officers posted in North District, Rohini Courts, Delhi.
5. The Secretary, DLSA (North), Rohini Courts, Delhi.
6. All the Branch In-charges of North & North-West Districts, Rohini Courts, Delhi.
7. The Record Officer (RTI), North District, Rohini Courts, Delhi.
- ✓ 8. The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Rohini Courts, Delhi for uploading.
10. The Dealing Assistant, Facilitation Centre, Rohini Courts, Delhi.
11. The PRO/APRO, North & North-West Districts, Rohini Courts, Delhi.
12. Officer / Official concerned.
14. The Branch In-charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
15. Personal Office of the undersigned.


Principal District & Sessions Judge,
North District : Rohini Courts : Delhi.